

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-91-2020**

Xavier Fernandes &amp; Anr. ... Petitioners

Versus

State of Goa &amp; Ors. ... Respondents

Shri P. Shirodkar, Advocate for the Petitioners.

Ms. A. Kamat, Additional Government Advocate for the Respondents no.1  
& 2.

Shri Nigel Da Costa Frias, Advocate for the Respondent No.4.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 30<sup>th</sup> July 2020****P.C. :**

The petitioners' counsel is said to be in personal difficulty. He requests for time.

2. Post the matter on 04.08.2020.

**DAMA SESHADRI NAIDU, J.**

NH